

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 162/252/ND/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

NAME OF THE COMPANY: Mentor Security Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Ranjeet Pandey, CS		
	For the Respondent:	Ms. Lakshmi Gurung, Standing Counsel for the Income Tax Department with Ms. Easha Kadian, Advocate		

ORDER

CA 351 / 2017 has been filed on behalf of the Petitioner praying for permission to operate the Bank accounts for discharging the liabilities towards salaries and statutory dues etc.

Notice of the same is accepted by Ms. Lakshmi Gurung, Standing Counsel for the Income Tax Department.

Be listed on the date already fixed i.e. 15th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)